

LITEM NO.1G  
[For Judgment]

COURT NO.3

SECTION II

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.775 OF 2005

PRABHAKARAN

Appellant (s)

VERSUS

STATE OF KERALA

Respondent(s)

Date: 21/06/2007 This Appeal was called on for Judgment today.

For Appellant(s) Mr. Ramesh Babu M.R., Adv.

For Respondent(s) Mr. M.T. George, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice D.K.Jain.

The appeal is allowed to the extent indicated in and in terms of the signed reportable Judgment.

(Subhash Chander)  
Court Master

(Phoolan Wati Arora)  
Court Master

[Signed reportable Judgment is placed on the file]